

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

I/4

Original APPLICATION NO. 194 OF 2003

Applicant(s)

Person Singh

Respondent(s)

UOI & CoS

Advocate for
Applicant(s)

Mr K.S. Gill

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
16/9/03	16/9/03 Mr K.S. Gill Counsel for the applicant. Register put up in Court for admission on 16.9.03. REGISTRAR C.A.T. JODHPUR Mr K.S. Gill, Counsel for applicant. The learned counsel seeks time to argue. List on 17/9/2003 for admission arguments. J. K. KAUSHIK Judl. Member

16/9/03

17-9-03

Ce. Mr. Singh
with OA 25/10/03
sent to R-1 20/10/03
of govt 25/10/03
26/2

RIC
K.S. Gill
19/9

AD
R-1 21/10/03
R-3 21/10/03
31/10/03

Mr. K.S. Gill counsel for the applicant.

learned counsel for the applicant says that his client wants to withdraw the OA. Permission is granted and the OA is dismissed as withdrawn, with a liberty to file fresh OA, if considered necessary.

J. K. KAUSHIK
Member (J)

(A.C. Srivastava)
Member (A)

Part II and III destroyed
in my presence on 24-7-09
Under the supervision of
Section Officer J. I. as per
order dated 18/2/09

Section Officer (Revenue)

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